

standard, then the Government should clarify its position in the House. According to my information, these contraceptives have not been distributed to the states so far and are not being used. On the one hand, the imported tubal rings are not being used and on the other the Indian Laboratory has declared it to be sub-standard.

Through you, I would like to say that the newspaper reports revealed it as a scandal. Contraceptive being an important part of family planning programme involves a Rs.6 crore scam. Through you, I would like to know the factual position about it. The Government should make a statement on it.

[English]

SHRI INDRAJIT GUPTA (Midnapore): Sir, I am very surprised to find that the Government of India has not yet taken the House into confidence or the country for the that matter regarding what is going to be the definitive attitude towards the demand of the people of the Uttarakhand region of Uttar Pradesh for a separate State within the Indian Union. As you know, Sir, there is a big agitation going on. We know of the incidents which took place earlier including the barbarous repression on the deputations who were coming peacefully to Delhi. Today, again, several thousands of people have come from Dehra Dun and other adjoining areas of Uttarakhand to voice their demand. They are perfectly peaceful. But there is no response from the side of the Government at all. We would like to know whether they are going to accept the demand or they have decided to reject it or they are going to hold some talks with the representatives of this agitation for this demand in view of the fact that the State Assembly — the *Vidhan Sabha* — has, on two occasions, passed unanimous Resolutions supporting the idea for a separate Uttarakhand State. The Centre should, at least, take some initiative in the matter and take a favourable view of it and tell us what is going to happen. Otherwise, this agitation is not going to be quietened or suppressed. It will grow further in intensity and extent. We hope that the matter can be settled without further discord and tension. We would like the Government to make some statement about what is their view regarding this demand for a separate State which, I think, most of us fully support.

[Translation]

SHRI JASWANT SINGH (Chittorgarh): Mr. Speaker, Sir, if a list of such areas is prepared where situation has worsened in the country due to the indecision of the Government, there will be no end to it. While supporting what Indrajit ji said about Uttarakhand, I would like to draw your attention towards Jammu and Kashmir, I am not making a mention of the situation prevailing in Jammu and Kashmir or the two-day bandh in Leh or the situation in Kargil. We will get an opportunity of discussing the election policy of the Government, the leaders who will or will not be called from Jammu and Kashmir for holding talks but an aspect of concern for many months now is the dargah of Chrar-e-sharif.

Sir, I will not dwell upon the difference between a mosque and a dargah. 4-5 points of the rumours afloat in

Chrar-e-sharif are a matter of concern. It seems that the dargah is under illegal occupation for a month or two. The Government has not said that it is not occupied.

The second point of concern is that the foreign mercenaries are occupying the dargah. I do not want to exalt them by calling them soldiers. They are armed, yet they are not soldiers, they are mercenaries and foreign mercenaries. They have been occupying the dargah for the last 4.6 weeks now. Then, there are different rumours in the air. One rumour is that the dargah will be blown off. On the other hand, the Government claims in some news papers that the dargah will not be blown off.

The other matter of concern is that our defence forces or the army is in inertia because the Government has directed it to remain inactive. Thirdly, the radio and newspaper reports reveal that the Government's representatives have offered to the foreign mercenaries occupying the dargah a safe passage to Pakistan. What does this arrangement indicate? The foreigners occupying the Indian places are a challenge to India and the Government of India offers them a safe passage to Pakistan on the condition that they do not pose any challenge. It is very important to look into this. The Government is sitting fingers crossed and no statement is coming forth from it. The situation is allowed to be worsened quietly.

I would like to draw your attention and that of the House to three-four aspect related to it. Firstly, the Government's inaction which we do not approve of. Secondly, the hands of the forces tied behind which is again not acceptable to us. The Government should tell what orders they have issued to the army. The third aspect and a matter of grave concern is how is the Government going to deal with the foreign mercenaries present in India, be it Doda or Chrar-e-sharif. Any hazy situation in dealing with them is not acceptable to us. The fourth-aspect is that it seems that the Government has learnt no lessons from the Hazratbal episode. By the grace of God, things were set right in Hazratbal. But it seems now as if a licence has been issued to anybody for occupying any dargah and posing a challenge to the Government of India. At this juncture the only thing you can do is to offer a safe passage to Pakistan. You had offered it when Hazratbal was occupied. We do not approve of this trend that such challenge is posed every month to the administration of the country and the Government does not come out with a statement in the House. I have only one demand and would request you to concede to it. The Government should come out with a statement on what is happening in Chrar-e-sharif and how long will it continue and also what is the Government going to do about it. The statement on it should be today itself.

[English]

MR. SPEAKER: We have many Ordinances to be passed. I think, they have to be passed before 24th of this month and then the Ordinances have to go from here to the other House and get passed. We have the Motion of Thanks to the President on his Address to the Members of both the Houses for discussion. And the General